GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 206
TO BE ANSWERED ON 06.08.2026

PRIME MINISTER'S VIKSIT BHARAT ROZGAR YOJANA

206. # SHRI MITHLESH KUMAR:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of first-time employees and employers who have received incentives under the Pradhan Mantri Viksit Bharat Rozgar Yojana (PM VBRY);
(b) the special provisions made under PM VBRY to encourage employment generation in the manufacturing sector;
(c) the eligibility criteria prescribed for employers to avail incentives under Part-B of the PM VBRY scheme; and
(d) the steps taken to ensure that the Direct Benefit Transfer (DBT) mechanism under PM VBRY maintains transparent and efficient delivery of benefits to eligible employees?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 206 DUE FOR REPLY ON 06.08.2026 BY HON'BLE MP SHRI MITHLESH KUMAR REGARDING PRIME MINISTER'S VIKSIT BHARAT ROZGAR YOJANA.

(a) to (d): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector.

The scheme comprises two parts, i.e. Part A and Part B, and focuses on providing support to both employees and employers by way of incentives.

Under Part A of the scheme, the first-time employees of both existing and new establishments shall be eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive will be payable in two instalments during the first year of employment. The first instalment, up to ₹7,500, shall be disbursed after completion of six months of continuous employment. Eligibility for the second instalment shall arise after completion of twelve months of employment and successful completion of the prescribed Financial Literacy Programme. This second instalment shall be credited to an appropriate savings instrument/savings account for a specified period.

Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months for two years, with extended benefits for another two years for the manufacturing sector.

All establishments, including New as well as the exempted establishments covered under EPF & MP Act, 1952 (subsumed in the Code on Social Security, 2020), are eligible under the scheme, provided they file the ECR along with contributions regularly and fulfil other conditions of the scheme.

Comprehensive Scheme Guidelines, outlining the eligibility criteria for incentives to both employees and employers, have been issued. The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country.

A dedicated portal (pmvbry.epfindia.gov.in) has been developed to facilitate all scheme-related processes and for real-time monitoring of beneficiaries and sector-wise progress.

For effective implementation of the scheme, a robust monitoring framework has been instituted. A steering Committee with representation from various labour-intensive and related Ministries/Department and an internal Executive Committee have been constituted to ensure effective monitoring of the scheme.

The PMVBRY is a demand-driven scheme. Since the implementation of the scheme, an incentive amount of ₹744.58 crore has been disbursed to 13.18 lakh first-time employees under Part A, while ₹2,068.84 crore has been disbursed to 67,369 beneficiary establishments under Part B of the scheme, up to June 2026, across the country.

The incentives to employees are disbursed through the Aadhaar Bridge Payment System (ABPS) under the Direct Benefit Transfer (DBT) framework to their Aadhaar-seeded bank accounts, after due verification, including Aadhaar authentication and validation of Aadhaar-bank account linkage. The incentives to establishments are disbursed through Direct Benefit Transfer (DBT) to their PAN-linked bank accounts after due verification of the establishment's credentials.

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